

Sixteenth Loksabha

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Title: Laid the Bills passed by the Houses of Parliament during the 13th session of 16th Lok Sabha and assented to by the President.

SECRETARY GENERAL: Madam Speaker, I lay on the Table the following Six Bills passed by the Houses of Parliament during the Thirteenth Session of Sixteenth Lok Sabha and assented to by the President since a report was last made to the House on the 18th December, 2017:-

The Appropriation (No.5) Bill, 2017;

The National Bank for Agriculture and Rural Development (Amendment) Bill, 2018;

The Insolvency and Bankruptcy Code (Amendment) Bill, 2018;

The Goods and Services Tax (Compensation to States) Amendment Bill, 2017;

The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2018; and

The Appropriation Bill, 2018.

I also lay on the Table one copy each, duly authenticated by the Secretary General, Rajya Sabha, of following seven Bills passed by the Houses of Parliament and assented to by the President:

The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2017;

The Indian Institutes of Management Bill, 2017;

The Companies (Amendment) Bill, 2017;

The Repealing and Amending Bill, 2017;

The Indian Institute of Petroleum and Energy Bill, 2017;

The Repealing and Amending (Second) Bill, 2017; and

The Indian Forest (Amendment) Bill, 2017.